



2025:DHC:9028-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 4346/2025, CM APPL. 20077/2025 & CM APPL. 63420/2025**

RAHUL KUMAR & ANR.Petitioners
Through: Mr. Mandeep Baisala and Mr.
Dhananjay Singh, Advs.

versus

UNION OF INDIA & ANR.Respondents
Through: Mr. Mimansak Bharadwaj,
SPC, Mr. Rishav Dubey, GP, Ms. Vidya
Mishra, Ms. Manisha, Adv.
Mr. Atul Sen, SI/ CISF.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA
ORDER(ORAL)
% **09.10.2025**

C. HARI SHANKAR, J.

1. Learned Counsel for the petitioners seeks leave to withdraw the present writ petition.
2. The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

OCTOBER 9, 2025/AT